

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution for the year 1997-98.

[Placed in Library. See No. LT-1726/97]

**Annual Report of the Central Board for Workers Education, Nagpur, for the year 1995-96.**

[English]

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1727/97]

**Reports of the Comptroller and Auditor General of India**

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : Sir, I beg to lay on the Table-

- (1) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution :—
- (i) Report of the Comptroller and Auditor General of India—Union Government (No. 6 of 1997) for the year ended on the 31st March, 1996 (Posts and Telecommunications)
- (ii) Report of the Comptroller and Auditor General of India—Union Government (No. 7 of 1997) for the year ended on the 31st March, 1996—Defence Services (Army and Ordnance Factories).
- (iii) Report of the Comptroller and Auditor General of India—Union Government (No. 8 of 1997) for the year ended on the 31st March, 1996—Defence Services (Air Force and Navy).

[Placed in Library. See No. LT-1730/97]

- (2) A copy of the Appropriation Accounts (Union Government) of the Defence Services for the year 1995-96 (Hindi and English versions)

[Placed in Library. See No. LT-1731/97]

- (3) A copy of the Appropriation Accounts (Union Government)-(Postal Services) for the year 1995-96 (Hindi and English versions).

[Placed in Library. See No. LT-1732/97]

- (4) A copy of the Appropriation Accounts (Union Government)-(Telecommunication Services) for the year 1995-96 (Hindi and English versions)

[Placed in Library. See No. LT-1733/97]

**Detailed Demands for Grants of the Department of Tourism 1997-98.**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Tourism for the year 1997-98.

[Placed in Library. See No. LT-1734/97]

**Detailed Demands for Grants of the Ministry of Surface Transport for the year 1997-98.**

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Surface Transport, for the year 1997-98.

[Placed in Library. See No. LT-1735/97]

**Detailed Demands for Grants of the Ministry of Chemicals and Fertilizers**

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for the year 1997-98.

[Placed in Library. See No. LT-1736/97]

**Railways Claims Tribunal (Procedure) Amendment Rules, 1997**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : Sir, I beg to lay on the Table the following papers :

- (1) A copy of the Railway Claims Tribunal (Procedure) Amendment Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 59(E) in Gazette of India dated the 6th February, 1997, under sub-section (3) of section 30 of the Railway Claims Tribunal Act, 1987.

[Placed in Library. See No. LT-1737/97]